

12.00 hrs.

PAPERS LAID ON THE TABLE

Title : Papers laid on the Table of the House by the members/ministers.

THE MINISTER OF STATE IN THE MINISTRY OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI SANTOSH KUMAR GANGWAR):
On behalf of Dr. Sahib Singh Verma, I beg to lay on the Table

- (1)(i) A copy of the Annual Report (Hindi and English versions) of the V.V. Giri National Labour Institute, Noida, for the year 2001-2002, along with Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the V.V. Giri National Labour Institute, Noida, for the year 2001-2002.
- (2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

(Placed in Library. See No. LT 8100/2003)

(3) A copy each of the following Notifications (Hindi and English versions) under sub-section (2) of section 7 of the Employees' Provident Funds and Miscellaneous Provisions Act, 1952:-

- (i) The Employees' Provident Funds (Amendment) Scheme, 2003 published in Notification No. G.S.R.783 (E) in Gazette of India dated the 3rd October, 2003
- (ii) The Employees' Provident Funds (Amended conditions) Scheme, 2003 published in Notification No. G.S.R.853 (E) in Gazette of India dated the 30th October, 2003.
- (iii) G.S.R. 868 (E) published in Gazette of India dated the 6th November, 2003 making certain amendment in the Employees' Provident Funds Scheme, 1952.

(Placed in Library. See No. LT 81012003)

THE MINISTER OF STATE OF THE MINISTRY OF STEEL (SHRI BRAJA KISHORE TRIPATHY): Sir, I beg to lay on the Table

A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619 A of the Companies Act, 1956:-

- (i) Review by the Government of the working of the Rashtriya Ispat Nigam Limited, Visakhapatnam, for the year 2002-2003.
- (ii) Annual Report of the Rashtriya Ispat Nigam Limited, Visakhapatnam, for the year 2002-2003, along with Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library. See No. LT 8102/2003)

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION (SHRI RAJIV PRATAP RUDY): I beg to lay on the Table

1. A copy of the Aircraft (Carriage of Dangerous Goods) Amendment Rules, 2003 (Hindi and English versions) published in Notification No. G.S.R. 795 (E) in Gazette of India dated the 8th October, 2003 under section 14A of the Aircraft Act, 1934 together with an explanatory note.

(Placed in Library. See No. LT 8103/2003)

2. A copy of the Notification No. 796(E) (Hindi and English versions) published in Gazette of India dated the 8th October, 2003 containing corrigendum to the Notification No. G.S.R. 206 (E) dated the 5th March, 2003 issued under Aircraft Act, 1934 together with an explanatory note.

(Placed in Library. See No. LT 8104/2003)

(3) A copy of the Memorandum and Understanding (Hindi and English versions) between the Air India Limited and the Ministry of Civil Aviation for the year 2003-2004.

(Placed in Library. See No. LT 8105/2003)

(4) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619 A of the Companies Act, 1956:-

- (i) Statement regarding Review by the Government of the working of the Pawan Hans Helicopters Limited, New Delhi, for the year 2001-2002.
- (ii) Annual Report of the Pawan Hans Helicopters Limited, New Delhi, for the year 2001-2002, along with Audited Accounts and comments of the Comptroller and Auditor General thereon.

(5) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (4) above.

(Placed in Library. See No. LT 8106/2003)

कृषि मंत्रालय में राज्य मंत्री (श्री हुक्मदेव नारायण यादव) : अध्यक्ष जी, मैं नारियल विकास बोर्ड अधिनियम, 1979 की धारा 21 के अंतर्गत नारियल विकास बोर्ड कर्मचारी (सेवा-शर्तें) विनियम, 2003 जो 18 नवम्बर, 2003 के भारत के राजपत्र में अधिसूचना संख्या का.आ. 1318 (अ) में प्रकाशित हुए थे, की एक प्रति (हिंदी तथा अंग्रेजी संस्करण) सभा पटल पर रखता हूँ।

(Placed in Library. See No. LT 8107/2003)

श्रम मंत्रालय में राज्य मंत्री तथा संसदीय कार्य मंत्रालय में राज्य मंत्री (श्री संतो कुमार गंगवार) : श्रीमती भावनाबेन देवराजभाई चीखलीया की ओर से, मैं निम्नलिखित पत्र सभा पटल पर रखता हूँ -

Placed in Library. See No. LT 8108-16 /2003)
